

12
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

CP.69/98 in
OA.No.1006/95

dt.19-6-98

Between

Arava Narasamma

.. Applicant/Applicant

and

Secretary, D/o Telecom
Sanchar Bhavan
New Delhi 110001
(on behalf of Union of India)

2. Sri V. Surya Sreeramulu
Chief General Manager
Telecom A.P. Circle
Hyderabad 500001

3. Sri Govindarajulu
Telecom District Manager
Nellore 524050

.. Contemnors/ Respondents-1, 2, 4

Counsel for the applicant

.. TVVS Murthy
Advocate

Counsel for the respondents

.. K Rajeswara Rao
CGSC

Coram

Hon. Mr. R. Rangarajan, Member (Admn.)

Hon. Mr. B.S. Jai Parameshwar, Member (Jud1)

Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn.)

Heard Sri T.V.V.S. Murthy for the petitioner and Sri V. Rajeswara Rao for the respondents.

It is now stated by both the sides that the direction given in the judgement has been complied with. Hence, the CP is closed. No costs.

(B.S. Jai Parameshwar)
Member (Jud1.)

19-6-98

Dated : 19-6-98
Dictated in Open Court

(R. Rangarajan)
Member (Admn.)

DR

sk